

Appendix Table 5: Capital Receipts

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Accounts)	2005-06 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	Variations					
						Col.5 over Col.3		Col.5 over Col.4		Col.6 over Col.5	
						Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11	12
Total Capital Receipts (1 to 11)	2,10,562	2,04,687	1,49,413	1,59,136	1,51,969	-45,551	-22.3	9,722	6.5	-7,167	-4.5
1. External Debt \$	—	—	—	—	—	—	—	—	—	—	—
2. Internal Debt *	1,54,651	1,47,122	1,01,722	1,22,473	1,10,700	-24,649	-16.8	20,752	20.4	-11,773	-9.6
<i>of which:</i>											
Market Loans (Gross)	52,257	40,447	23,237	23,806	28,268	-16,641	-41.1	569	2.4	4,462	18.7
Special Securities issued to NSSF@	67,221	87,431	60,494	84,263	64,815	-3,168	-3.6	23,769	39.3	-19,448	-23.1
3. Loans from the Centre@	26,127	26,157	31,216	10,911	13,525	-15,246	-58.3	-20,305	-65.0	2,614	24.0
4. Recovery of Loans and Advances	16,414	8,567	5,505	7,459	5,513	-1,109	-12.9	1,954	35.5	-1,946	-26.1
5. Small Savings, Provident Funds, etc. (net)	9,325	8,883	9,489	10,423	10,336	1,540	17.3	934	9.8	-87	-0.8
6. Contingency Fund (net)	-176	208	—	-51	57	-259	-124.6	-51	—	108	-210.6
7. Reserve Funds (net)**	6377	7,127	4,205	3,250	4,365	-3,877	-54.4	-955	-22.7	1,115	34.3
8. Deposits and Advances (net)***	-374	8,074	-2,800	-702	-1,154	-8,776	-108.7	2,098	-74.9	-452	64.4
9. Appropriation to Contingency Fund (net)	—	-75	—	-1	—	74	-99.2	-1	—	1	-100.0
10. Remittances (net)	1,850	1,240	1,661	957	1,975	-282	-22.8	-703	-42.4	1,018	106.3
11. Others #	-3,632	-2,617	-1,585	4,415	6,652	7,032	-268.7	6,000	-378.6	2,236	50.6

\$: As per the Constitution of India, States can not raise resources directly from external agencies.

‘—’ : Negligible/Nil

* Includes market loans, Special Securities issued to National Small Savings Fund (NSSF), land compensation bonds, cash credits and loans from State Bank of India and other banks (net) as also loans from National Rural Credit (Long-term operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, *Khadi* and Village Industries Commission, etc. but excludes Ways and Means Advances and overdrafts from the Reserve Bank of India.

@ With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under Loans from the Centre is included under internal debt and shown as Special Securities issued to National Small Saving Fund of the Central Government.

** Reserve Fund (net) includes Reserve Funds bearing interest (like the depreciation reserve funds of Government Commercial Undertaking) as well as those not bearing interest (like Sinking funds, famine relief fund and roads and bridges funds).

*** Deposits and Advances (net) includes Deposits bearing interest (like deposits of local Funds) as well as those not bearing interest (like Defence and Postal Deposits and Civil Advances).

Includes Suspense and Miscellaneous (net) and Inter-State Settlement (net) and Miscellaneous Capital Receipts.

Notes : 1. Figures for 2004-05 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. The figures for 2005-06 (BE) will differ from that of the published figures of the last year as figures in respect of Bihar for 2005-06 (BE) have been revised based on Budget 2006-07. Figures in respect of Bihar for 2005-2006 (BE) were based on *vote-on-accounts* in last year's Study.

3. Capital receipts include Public Accounts on a net basis. Also see Notes to Appendix III.

Source : Budget Documents of State Governments.